

**OFFICE OF THE PR. DISTT. & SESSIONS JUDGE
POONCH**

To

The Assistant Registrar,
Hon,ble High Court of J&K,
Srinagar.

No:- 1013/PDSTP

Dated:- 04-10-18


Subject:- Computerization of documents Registration in J&K.

Sir,

With reference to the Subject cited above and vide letter No. 38607-29/SH dated 29-09-2018 and communication No. 38607-29-Sts dated 29-09-2018 The requisite information is submitted as under:

No. of Registration done in the year 2017 (01-01-2017 to 31-12-2017)	Amount of Stamp duty used in these Registrations during the year 2017 (01-01-2017 to 31-12-2018)
2660	5704014 (fifty seven lacs four thousands fourteen)

Yours faithfully


Pr. Distt. & Sessions Judge
Poonch